

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No.HHC/Estt.7(46)/2011-

Dated: 23.05.2011

OFFICE ORDER

Consequent upon approval of the Draft Action Plan for utilization of grants made by the 13th Finance Commission for improvement in the Justice Delivery System and pursuant to the selection for the post of Court Managers on the Establishment of this Registry, the following candidates are hereby appointed as such initially for a period of two years on a fixed remuneration of ₹40,000/- per month on such terms and conditions as to be decided later on, with immediate effect:-

1. Shri Neeraj Sharma S/O Sh. Parmod Kumar Sharma, R/O House No. B-365, R.K. Colony, Bhilwara (Rajasthan)-311001,
Email id: neerajsmec@gmail.com
2. Shri Ritesh Dogar S/O Late Sh. Anil Dogar, R/O A-7, Westend Apartment, Bharari, Shimla, H.P.-171 001
Email id: riteshdogar@gmail.com
3. Shri Nitin Bhatnagar S/o Sh. J.P.Bhatnagar, R/O 31-C, Pocket-D,SFS Flats, Mayur Vihar, New Delhi-110 096
Email id: bnitin23@gmail.com
4. Shri Ashwani Kumar S/O Sh. Leela Dutt Sharma, R/O C-14, Type-III.CPWD Colony, Bemloe, Shimla-171001
Email id: ashwanishandil@yahoo.com
5. Sh. Munish Kaushal S/O Sh. Roop Kaushal, R/O A-41, Phase-I, Sector-2, main road, New Shimla-171 009
Email id: munishkaushal.12@gmail.com

The candidates are required to join their duties immediately.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.7(46)/2011- 13937-46 Dated: 23.05.2011
Copy forwarded to:-

- 1.. The Registrar Administration-cum-Principal Private Secretary to Hon'ble the Chief Justice;
2. All the Additional Registrars;
3. The Accountant General (Audit), H.P., Shimla - 3.
4. The Accountant General (A&E) H.P., Shimla - 3.

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Dated: 23.05.2011

NO.HC/ESTT.7(A&E)/2011

5. All the Deputy Registrars/ The Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice/ Assistant Registrars/ Court Masters/Secretaries/ Private Secretaries/Readers;
6. All the Section Officers/Marriage Counsellor/Public Relation Officer/Chief Librarian/Superintendents Gr.II;
7. The Secretary/Private Secretaries to the Registrar General/ Registrar (Vigilance);
8. The above candidates (By name);
9. The Branch Manager, DOEACC Society Chandigarh Centre, Branch Office Cedar Wood Building, Lower Jakhu, Shimla, w.r.t. his communication No.DOACH/SML/08/2011/4227, dated 20.5.2011.
10. The NIC Officers posted in the High Court for uploading the above appointment order on Email id of each of the above candidates and also for updating the High Court Website accordingly.

(From Sl. No.1, 2, 5 to 7 and 10, High Court of H.P., Shimla).

Additional Registrar (Estt)

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BY ORDER

REGISTRAR GENERAL

Dated: 23.05.2011

Estt.No.HC/ESTT.7(A&E)/2011-1207-12

Copy forwarded to:-

1. The Registrar Administration-cum-Principal Private Secretary to Hon'ble the Chief Justice;
 2. All the Additional Registrars;
 3. The Accountant General (Audit), H.P., Shimla - 3.
 4. The Accountant General (A&E) H.P., Shimla - 3.
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